



JAMMU AND KASHMIR LEGAL SERVICES AUTHORITY

JDA COMPLEX JANIPUR, JAMMU/ OLD SECRETARIAT, SRINAGAR

Website: https://jkslsa.gov.in Email: jkslsa1234@gmail.com Jammu: 0191-2539962 (f) 2539679 Srinagar: 0194-2480408 (f) 2476945

ORDERNO: 172 SLSA (LS) OF 2022

DATED: /4 - 07 - 2022

As approved by Hon'ble the Chief Justice, High Court of J&K and Ladakh, sanction is hereby accorded to the empanelment of following advocates as pro-bono lawyers in the Nyaya Bandhu Panel for voluntary work of rendering free legal aid and advice to the marginalized sections of the society;

S.No	Name of the Advocate	Enrolment No.
1	Ms. Farheen Mushtaq	JK 469/15
2	Ms. Zarina Akhter	JK 613/18
3	Ms. Sabreena Parvaiz	JK 158/13
4	Mr. Irfan Rashid Mir	JK-435/2018
5	Ms. Neelofar Masood	JK 182/2001
6	Mr. Syed Sajad Geelani	JK 414/2003
7	Mr. Mansoor Ahmad Mir	JK 596/2017
8	Mr. Waseem Ramzan Lone	JK 323/2019
9	Ms. Irm Farooq Pandit	JK 688/2017
10	Ms. Saba Gulzar	JK 441/2015
11	Ms. Ruqiya Fayaz	JK 753/2021
12	Ms. Arifa Jan	JK 137/02
13	Mr. Syed Abid Parvez	JK 272/17

My was proper

	14	Mr. Samerul Rashid Dar	JK 59/2016
	15	Mr. Vaseem Aslam	JK 184/2013
	16	Mr. Sheikh Irfan	JK 664/2018
	17	Mr. Irshad Mohi u Din	JK 434/2014
	18	Mr. Basharat Saleem	JK 1981/99
	19	Mr. Malik Fahdul Haq	JK 642/2018
	20	Mr. Siddhant Gupta	JK 346/2016
	21	Mr. Mahmood Ahmed	Jk 673/2019
	22	Mr. Antriksh Sharma	JK 05/2022
	23	Ms. Suditi Suri	JK 33/2015
	24	Ms. Sparshika Jain	JK 169/13
	25	Ms. Nancy Mahajan	JK 307/2020
	26	Mr. Dilbar Singh	JK 643/2019
IIN	27	Ms. Amarpreet Kour	JK 34/2015
Monday	28	Ms. Monika Kohli	JK 1911/99
14/0,1	29	Ms. Shahla Rafiqi	JK 790/2010
	30	Mr. Gagan Deep Sharma	JK 297/2013
	31	Mr. Prithvi Raj Drora	JK 91/2007
	32	Mr. Vishal Singh	JK 190/2018
	33	Mr. Rahul Singh Sohil	JK 113/2018
	34	Mr. Shubham Jain	JK 292/2017
	35	Ms. Radha Sharma	JK 274/92
	36	Ms. Pooja Uppal	JK 112/2008

37	Mr. Prem N. Sadotra	JK 05/2008
38	Ms. Deepali Arora	JK 1939/ 1999
39	Mr. Yaqoot Bashir	JK-258/09
40	Mr. Yashodan Thakur	JK/822/2019
41	Mr. Muzaffar Nabi Lone	JK-396/15

(M.K. Sharma) Member Secretary, J&K LSA

Dated: 14 - 07 - 2022

(Officer In charge Nyaya Bandhu Panel)

No:SLSA/LS/58/2020/382-83.

Copy to:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for the information of his Lordship.
- 2. Central Project Coordinator (CPC) e-Courts, High Court of J&K and Ladakh with the request to upload the panel on the official website of the High Court of J&K and Ladakh and to co-ordinate with Department of Justice, Ministry of Law and Justice, Union of India to educate the empanelled advocates about the know-how of working as pro bono lawyer under Nyaya Bandhu.